

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2451
ANSWERED ON:23.07.2004
LEASING OUT OF AIRCRAFTS
Manoj Kumar Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Indian Airlines has decided to go in for dry leasing of all A-319 aircrafts;
- (b) if so, the details thereof;
- (c) the time by which it will be accomplished;
- (d) the total amount likely to be received as a result thereof;
- (e) whether any security deposit against leasing has been sought from domestic and foreign companies; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Yes, Sir.
- (b): Indian Airlines has floated a Global Tender for dry-lease of eleven A-319 aircraft fitted with IAE or CFM engines. The last date for submission of offers is 30th July, 2004.
- (c): The delivery of the aircraft is expected from November, 2004 onwards.
- (d): Indian Airlines would pay lease rental agreed upon with the lessors.
- (e): No, Sir.
- (f): Does not arise.